

Minutes of EFC meeting No. 03/AM-18 dated 15.06.17 for import of restricted items

Meeting No. 03 of AM-18 of EXIM Facilitation Committee (EFC) was held on 15.06.17 at 11:00 a.m. in Room No. 11, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.K. Bhatnagar, Dy.IA, Min. of Steel
- (ii) Dr. Sulekha SL., Assistant Commissioner (Trade), D/o AHD&F
- (iii) Shri Rajesh Malhotra, Dy. DG, DGFT
- (iv) Shri Nirmal Das, FTDO, DGFT

3. The total number of cases considered in the meeting was 229. The Committee approved 43 cases, rejected 4 cases, closed 1 case & deferred 181 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. For cases listed under M/o P&NG, where approval of DGFT is required under Para 2.20(c) of FTP, 2015-20, approval of the committee is subject to subsequent approval of DGFT.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may kindly remind DGFT(Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after obtaining the requisite application fees from the applicants. They must also cross verify the details mentioned in the import authorization with that as stated in the ANF-2M submitted by the applicant. DGFT Hqrs will not send separate import permission letters and the import authorizations are to be issued on the basis of these minutes.

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-1 Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	M/s. Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	Comments sought from D/o AHD&F on 18.03.2016 and 11.11.2016.
2.	M/s. Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.03.16	10 pairs of llama (Lama Glama)	6.90	Comments sought from D/o AHD&F & MOEF(WL) on 18.03.2016 and 11.11.2016.
3.	M/s. Kerala Livestock Development Board, Thiruvananthapuram 01/53/8/00075/AM17/K-8/IC	13.05.16	350 nos of Bovine Frozen Semen	175.65	As suggested by D/o AHD&F, committee decided to close the case as it is a duplication of an earlier case already approved.
4.	M/s. Zon Groves and Farms, Telangana 01/53/8/341/AM17/Z-1/IC	06.07.16	30 nos. of Alpacas(15 males, 15 female) 30 nos of Llamas(15 male, 15 female) 30 nos of Wallabies (15 male, 15 female)	88.70	D/o AHD&F vide Letter No. 102-122/2014-Trade dated 15.09.2016 has sought information from the firm. Recommended by MoEF&CC vide OM No. 3-85/2016/WL dated 08.02.17
5.	M/s. Sagawadi Education & Gaushala Public Charitable Rust, Bhavnagar 01/53/8/460/AM17/S-43/IC	22.08.16	3770 nos of Breed Bovine Embryos	251.08	Comments sought from AHD&F on 17.08.16
6.	M/s. Qualitat Products India, Chandigarh 01/53/8/660/AM17/Q-2/IC	14.09.16	25000 nos of Bovine Semen as per Annexure-1	82.76	D/o AHD&F vide OM No. 102-01/2013-Trade dated 06.10.16 has sought information from the firm.
7.	M/s. Dhritiman Datta, Kolkata 01/53/8/631/AM17/D-10/IC	07.09.16	2850 nos of Live Birds	0.91	Comments sought from MOEF(WL) on 16.09.16 D/o AHD&F vide OM No. 102-

					119/2014-Trade dated 06.10.16 has sought information from the firm.
8.	M/s. I. Z. Aquatic Life, Kolkata 01/53/8/701/AM17/I-28/IC	26.09.16	Live Ornamental Fish	55.03	D/o AHD&F vide OM dated 08.11.2016 has sought information from the firm.
9.	M/s. Shades Aqua zone, Chennai 01/53/8/752/AM17/S-64/IC	13.10.16	42,000 nos. of Live Ornamental fishes	10.62	D/o AHD&F vide OM dated 01.11.2016 has sought information from the firm.
10.	M/s. J.K. Trust, Bombay 01/53/8/863/AM17/J-19/IC	26.10.16	30 Nos of Live Bulls	152.55	D/o AHD&F vide OM No. 102-47/2013-Trade dated 07.04.17 has sought information from the firm.
11.	M/s. Aquatron, Goa 01/53/8/982/AM17/A-49/IC	13.12.16	Corals	19.35	Comments sought from D/o AHD&F & MOEF(WL) on 15.12.2016
12.	M/s Bernadine Maria Jane Sathyanathan, Mumbai 01/53/8/989/AM17/B-20/IC	14.12.16	2 nos of African Grey Parrot (Psittacus Erithacus), 1no. of Umbrella Cockatop (Cacatua Alba), 1nos of Blue & Gold Macaw(Ara Ararauna) and 1nos of Blue Fronted Amazon (Amazon aestiva)	.52	Recommended by AHD&F vide OM No. 110-106/2016 (NF-T) dated 19.01.17 Comments sought from MoEF&CC on 16.12.16
13.	M/s Fortune Associates, Hyderabad 01/53/8/991/AM17/F-10/IC	14.12.16	1nos of Alpaca (Vicugana Pacos), 1nos of Llama(llama glama), 1nos of Mandrill Monkey(Mandrillus Sphnix), 5 nos of Lemur(Lemur catta) and 1nos of Cassowary (casuarius bennetti)	8,777	Comments sought from D/o AHD&F & MOEF(WL) on 16.12.2016
14.	M/s. Delta Exim Services , Mumbai 01/53/8/952/AM17/D-15/IC	06.12.16	866 Pairs of Exotic Macaw Parakeet Birds	15	Comments sought from MOEF(WL) on 07.12.16 Recommended by D/o AHD&F vide OM No. 110-106/2016 (NF-T) dated 09.02.17
15.	M/s Tata Institute of Fundamental Research, (NCBS), Bengaluru 01/53/8/1175/AM17/T-32/IC	17.01.17	200nos Laboratory Mice (Mus Musculus) & 200nos of Laboratory Mouse frozen Spems (Straws)/Mouse Frozen Embryo(vials)	20.46	Comments sought from D/o AHD&F on 24.1.2017
16.	M/s Tata Institute of Fundamental Research, (NCBS), Bengaluru 01/53/8/1175/AM17/T-33/IC	17.01.17	200nos Laboratory Mouse Frozen Embryos (Mus Musculus) in cryo vials & 200nos of Laboratory Mice (Mus Musculus)	10.23	Comments sought from D/o AHD&F on 24.1.2017
17.	M/s. A.S. Agro, Mumbai 01/53/8/1084/AM17/A-57/IC	05.01.17	12 Pairs of Goats	2.10	D/o AHD&F vide OM dated 01.03.17 has sought information from the firm. D/o AHD&F vide OM dated 03.04.17 has sought some additional information from the firm.
18.	M/s A.S. Agro, Mumbai	05.01.17	5 Pairs of Pygmy Horse	15	D/o AHD&F vide OM dated

	01/53/8/1121/AM17/A-59/IC		Shetland Pony & Snos of Pygmy Horse Pella Bella Pony		01.03.17 has sought information from the firm
19.	M/s. Delta Exim Services, Mumbai 01/53/8/1120/AM17/D-16/IC	05.01.17	10,000 Dzn of Live Corals (Mariculture & Aquaculture all varieties)	5	Comments sought from D/o AHD&F on 13.1.2017. MoEF&CC vide OM No. 3-14/2017/WL dated 17.03.2017 has sought information from the firm.
20.	M/s Sunrise Agro & Seeds, New Delhi 01/53/8/1056/AM17/S-80/IC	28.12.16	Import of Labeo Bata(Bengali-Bata Maach)	--	Comments sought from D/o AHD&F on 17.2.2017
21.	M/s. 515 Aqua Life India, Dongri 01/53/8/1302/AM17/A-69/IC	22.02.17	692000 nos. of Ornamental Fish	95.88	Approved as recommended by D/o AHD&F vide OM No. 110-103/2016 (NF-T) dated 07.06.17
RA, Mumbai may issue the import authorization to the applicant for import of 6,92,000 nos. of Live Ornamental fishes from GCA for a CIF value of Rs 95,88,600/- (USD 1,36,980) [as per quantity and description mentioned in the Annexure attached to the D/o AHD&F O.M. No. 28.04.2017(NF-T) dated 07.06.2017 subject to usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
22.	M/s Tata Memorial Centre, Mumbai 01/53/8/1439/AM17/T-42/IC	17.03.17	100 nos of Live mice 95 Male & 5 Female	2.70	Comments sought from D/o AHD&F on 21.3.2017
23.	M/s Ocean World, Mumbai 01/53/8/1450/AM17/O-11/IC	21.03.17	3991000 nos. of ornamental Fish	73.45	Rejected as the case is not recommended by D/o AHD&F vide OM No. 35029/12/2017-Fy(Trade) dated 31.05.17
24.	M/s Pet Fish, Chennai 01/53/8/1442/AM17/P-31/IC	17.03.17	148600 nos. of Ornamental Fish	45.00	Approved as recommended by D/o AHD&F vide OM No. 110-103/2016 (NF-T) dated 07.06.17
RA Chennai may issue the import authorization to the applicant for import of 1,48,600 Nos. of Live Ornamental Fishes from GCA (as per quantity and description mentioned in the Annexure attached to the D/o AHD&F & MOEF O.M. No. P-110-103/2016 (NF-T) dated 07.06.2017] for a CIF value of Rs.45,00,000/- (US\$ 75,510), subject to the conditions mentioned in the D/o AHD&F O.M. No. P-110-103/2016 (NF-T) dated 07.06.2017 subject to usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chennai.					
25.	M/s National Brain Research Centre, Manesar, Haryana 01/53/8/0137/AM18/N-6/IC	28.4.17	5 African Zika MR 766 & 5 Brazillian Zika Paraiba 2015	Rs.649	D/o AHD&F vide OM dated 31.05.2017 has suggested to sought comments from Ministry of Health & Family Welfare.
26.	M/s Chiron Behring Vaccines Pvt. Ltd., Mumbai 01/53/8/0118/AM18/C-2/IC	27.4.17	1,00,000 SPF Eggs	861.93	Approved as recommended by D/o AHD&F vide OM No. 110-117/2017 (NF-T) dated 07.06.17.
RA Mumbai may issue the import authorization to the applicant for import of 1,00,000 nos. of SPF eggs from Germany for a CIF value of Rs. 8,61,93,000/- (Euro 12,20,000) subject to the conditions mentioned in the D/o AHD&F O.M. No. 110-117/2017 (NF-T) dated 07.06.2017 and actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
27.	M/s Syngene International Ltd., Bangalore 01/53/8/0031/AM18/S-3/IC	12.4.17	Import of Items as per ANF-2M	182.51	Approved as recommended by D/o AHD&F vide OM No. 110-116/2017 (NF-T) dated 07.06.17
RA Bangalore may issue the import authorization to the applicant for import of Blood and Cellular constituents (as detailed in D/o AHD&F & MOEF O.M. No. P-110-116/2017 (NF-T) dated 07.06.2017 for a CIF value of Rs.18,251,650/- (US\$ 75,704.15) from USA, subject to the conditions mentioned in the D/o AHD&F & MOEF O.M. No. P-110-116/2017 (NF-T) dated 07.06.2017 and actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
28.	M/s Jose Maria Telleria, Manali, H.P.	28.4.17	1 Pet Dog	Nil	Comments sought from D/o AHD&F on 9.5.17

	01/53/8/0135/AM18/J-4/IC				
29.	M/s Hidden Streams, Kottakuppam , T.N. 01/53/8/0004/AM18/H-2 /IC	5.4.17	4 nos of Kangal Puppies	1.12	Comments sought from D/o AHD&F on 26.4.17
30.	M/s Indira Gandhi Zoological Park, Vishkapatnam 01/53/8/185/AM18/I-3/IC	4.5.17	4 nos. of Grant Zebras	--	Comments sought from D/o AHD&F and MoEF&CC on 12.5.17.
31.	Dr. Jamuna R. Subramaniam, , Shri Ramachandra University, Chennai 01/53/8/162/MISC/AM18/D-5/IC	5.5.17	10 Nos of mice as per ANF-2M	1.6	Approved as recommended by D/o AHD&F vide OM No. 110- 105/2016-(NF-T) dated 07.06.17
RA, Chennai may issue the import authorization to the applicant for import of 10 Nos. of Mice from USA for R&D purpose for a CIF value of Rs.1,62,021.04 (US\$2433.28) subject to the conditions mentioned in the D/o AHD&F O.M. No. 110-105/2016 (NF-T) dated 07.06.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chennai.					
32.	M/s Shabdi International, Mumbai 01/53/162/MISC/AM18/S-8/IC	2.5.17	2 Pairs Goats	.50	Comments sought from D/o AHD&F on 12.5.17
33.	M/s Shabdi International, Mumbai 01/53/8/151/AM18/S-7/IC	2.5.17	10 Pairs Goats	2.0	Comments sought from D/o AHD&F on 12.5.17
34.	M/s Dansana Anasuya, Orissa 01/53/162/MISC/AM18/D-7/IC	8.5.17	1 no of Pet Cat (RUS)	0	Approved as recommended by D/o AHD&F vide OM No. 110- 105/2016-(NF-T) dated 07.06.17.
RA, Cuttack may issue the import authorization to the applicant for import of 1 (one) No. of Cat from Russia for a CIF value NIL subject to the conditions mentioned in the D/o AHD&F O.M. No. 110-104/2016 (NF-T) dated 07.06.2017 and actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Cuttack.					
35.	M/s Indian Institute of Science Education & Research, Mohali 01/53/8/177/AM18/I-2/IC	4.5.17	36 Nos. of Laboratory animals as Per List in ANF-2M	4.79	Approved as recommended by D/o AHD&F vide OM No. 110- 104/2016-(NF-T) dated 07.06.17
RA, Chandigarh may issue the import authorization to the applicant for import of 36 Nos. of Mice from USA/UK for R&D purpose for a CIF value of Rs.4,79,271/- (\$7373.40) subject to the conditions mentioned in the D/o AHD&F O.M. No.110-105/2016 (NF-T) dated 07.06.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chandigarh.					
36.	M/s. Libra Aquarium, Chennai 01/53/8/121/AM18/L-1/IC	27.04.17	15 MTs of Aquatic Fish feed	0.0001	Comments sought from D/o AHD&F on 15.05.2017
37.	M/s. Nootan Fish Company, Bijnor 01/53/8/0114/AM18/N-5/IC	27.04.17	100Nos. of Live Fish Koi	2.00	Comments sought from D/o AHD&F on 15.05.2017
38.	M/s. Renu Bhatia, Gurugram (HR) 01/53/8/266/AM18/R-5/IC	19.05.17	1 No. of Female Dog	NA	Comments sought from D/o AHD&F on 24.05.2017
39.	Mr. Venkatesh Raghunath Dhond, Mumbai 01/53/8/211/AM18/V-3/IC	11.05.17	3 Nos.of Warmblood Horses (1Colt/Gelding and 2 Fillies/Mares)	70.00	Approved as recommended by D/o AHD&F vide OM No. 110- 102/2016 (NF-T) dated 07.06.17.
RA Mumbai may issue the import authorization to the applicant for import of 3 Nos. of Warm blood Horses from Germany/Holland/France/UK for a CIF value of Rs. 70,00,000/- (Euro 1,00,000) subject to the conditions mentioned in the D/o AHD&F O.M. No.110-102/2016 (NF-T) dated 07.06.2017 and actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
40.	M/s Lupin Limited , Mumbai 01/53/8/241/AM18/L-2/IC	16.05.17	2800 Nos. of Mice and Rats	391.79	Approved as recommended by D/o AHD&F vide OM No. 110- 105/2016 (NF-T) dated 07.06.17
RA Mumbai may issue the import authorization to the applicant for import of 2800 Nos. of Mice/rats/guinea pigs (as per details approved by DAHD&F) from USA, Netherlands, UK, Israel & Spain for R&D purpose for a CIF value of Rs.3,91,79,115/- (US\$ 6,01,829.73) subject to the conditions mentioned in the DAHD&F O.M. No. 102-105/2016-Trade dated 07.06.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
41.	Samiullah, Mohammad Hyderabad 01/53/8/307/AM18/S-23/IC	18.05.17	One Rabbit	0.10	Approved as recommended by D/o AHD&F vide OM No. 110- 104/2016 (NF-T) dated

					07.06.2017
RA, Hyderabad may issue the import authorisation for import of One pet Rabbit from UAE for a CIF value 10,000 (582 SAR) subject to the conditions mentioned in D/o AHD&F O.M. No. 110-104/2016 (NF-T) dated 7.6.2017 and actual user condition besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.					
42.	M/s. Hazara Stud Farm, Ambala, Haryana 01/53/8/207/AM18/H-8/IC	09.05.17	20 Nos. Of Broodmares	526.34	Comments sought from D/o AHD&F on 29.05.2017
43.	M/s. Hylasco Biotechnology (India) Pvt. Ltd, Hyderabad 01/53/162/Misc/AM18/H-7/IC	08.05.17	3000 Nos. of Live Animals (Rats & Mice)	15.53	Approved as recommended by D/o AHD&F O.M. No. 110-105/2016 (NF-T) dated 16.6.2017.
RA, Hyderabad may issue the import authorisation for import of 3,000 Nos. of Mice [as detailed in the Annexure attached to D/o AHD&F O.M. no.110-105/2016 (NF-T) dated 16.6.2017] for a CIF value of Rs.12,542,313.25 (Euro1,77,628) from France subject to the condition mentioned in D/o AHD&F O.M. No. 110-105/2016 (NF-T) dated 16.6.2017 and with actual user condition besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.					
44.	M/s. Hylasco Biotechnology (India) Pvt. Ltd, Hyderabad 01/53/162/Misc/AM18/H-6/IC	08.05.17	2200 Nos. Live Animals (Rats & Mice)	130.17	Approved as recommended by D/o AHD&F O.M. No. 110-105/2016 (NF-T) dated 16.6.2017.
RA, Hyderabad may issue the import authorisation for import of 2200 Nos. of Mice as detailed in the Annexure attached to D/o AHD&F O.M. no.110-105/2016 (NF-T) dated 16.6.2017 for a CIF value of Rs.1,30,17,099.15 (US\$199,190.50) from UK/USA/France & Taiwan subject to the condition mentioned in D/o AHD&F O.M. No. 110-105/2016 (NF-T) dated 16.6.2017, actual user condition besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.					
45.	M/s. Hylasco Biotechnology (India) Pvt Ltd, Haderabad 01/53/162/Misc/AM18/H-5/IC	08.05.17	3400 Nos. of Live Animals (Rats & Mice)	159.50	Approved as recommended by D/o AHD&F O.M. No. 110-105/2016 (NF-T) dated 16.6.2017.
RA, Hyderabad may issue the import authorisation for Import of 3400 Nos. of Laboratory Animals (Rats, Mice and Guinea Pigs) as detailed in the Annexure attached to D/o AHD&F O.M. no.110-105/2016 (NF-T) dated 16.6.2017 for a CIF value of Rs.15,950,000/- (US\$109,646) from UK/USA/France & Taiwan subject to the condition mentioned in D/o AHD&F O.M. No. 110-105/2016 (NF-T) dated 16.6.2017 and with actual user condition besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.					
46.	M/s. Cadila Healthcare Ltd, Ahmedabad 01/53/8/234/AM18/C-5/IC	17.05.17	742 Nos. of Mice & Rats	125.57	Comments received from D/o AHD&F vide OM dated 16.6.2017. However, quantity does not match with the application. Hence, Committee decided to seek clarification from D/o AHD&F.
47.	M/s. Syngene International Ltd, Bangalore 01/53/8/310/AM18/S-16/IC	29.05.17	52,100 Nos. of Mice & Rats	4096.93	Approved as recommended by D/o AHD&F O.M. No. 110-105/2016 (NF-T) dated 16.6.2017.
RA, Bangalore may issue import authorisation for import of 52,100 Nos. of Rats (Male / Female) and Mice (Male / Female) [as per quantity and description given in the D/o AHD&F OM No.110-105/2016(NF-T) dated 16.6.2017] from Netherlands / USA / UK for R&D purpose for a CIF Value of Rs.409,693,403/- (US\$62,50,090.11) subject to the condition mentioned in D/o AHD&F O.M. No. dated 16.6.2017 besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.					
48.	M/s. Heritage Equestrian Sports Academy, Mohali (PB) 01/53/8/300/AM18/H-11/IC	24.05.17	3 Sport Horses	21.55	Comments sought from D/o. AHD&F on 01.06.2017
49.	M/s. Curadev Pharma Pvt. Ltd., New Delhi 01/53/8/241/AM18/C-7/IC	17.05.17	2000 Nos. of Mice & Rats	120.00	Approved as recommended by D/o AHD&F vide O.M. No.110-105/2016 (NF-T) dated 16.6.2017.
CLA New Delhi may issue import authorisation for import of 2000 Nos. of Mice from UK and USA for a CIF value of Rs.1,20,00,340/- (€152,908) subject to the condition mentioned in D/o AHD&F O.M. No.102-105/2016-Trade dated 16.6.2017 and actual user condition besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					

50.	M/s. J.K. Trust, Bombay 01/53/8/157/AM18/J-6/IC	02.05.17	500 Nos. of Bovines Sexed Semen-Gir	10.19	Comments sought from D/o. AHD&F on 01.06.2017
51.	M/s. J.K. Trust, Bombay 01/53/8/156/AM18/J-5/IC	02.05.17	1000 Nos. of Bovines Sexed Semen-HF	15.29	Comments sought from D/o. AHD&F on 01.06.2017
52.	M/s. Jubilant Biosys Ltd, Bangalore 01/53/162/Misc/AM18/J-7/IC	24.05.17	10000 Mice 5000 Rats 500 Rabbits	1233.68	Approved as recommended by D/o AHD&F vide O.M. No.110- 105/2016 (NF-T) dated 16.6.2017.
RA, Bangalore may issue import authorisation for import of 5000 Nos. of Rats and 10,000 Nos. of Mice from GCA countries, for R&D purpose, for a proportionate CIF value subject to the condition mentioned in D/o AHD&F O.M. No.102-105/2016-Trade dated 16.6.2017 besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.					
53.	M/s. Sahara Pure Eatable Corporation Ltd., Mumbai 01/53/8/275/AM18/S-15/IC	22.05.17	1000 Nos. of Frozen Bovine Gir Embryos, Milking Gir 100%	257.00	Comments sought from D/o AHD&F on 05.06.2017
54.	M/s. Apagu Trading, Tirupur 01/153/8/339/AM18/A-20/IC	01.06.17	6 Nos. of Riding Horses	45.00	Approved as recommended by D/o AHD&F vide OM No. 110- 102/2016(NF-T) dated 16.06.17
RA, Coimbatore may issue import authorisation for import of 6 Nos. of Riding Horses from France/Germany/Netherland/Belgium/Italy/UK for a CIF value of Rs. 45,00,000/- (Euro 60,000) subject to the condition mentioned in D/o AHD&F O.M. No.102-105/2016-Trade dated 16.6.2017 and with actual user condition besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA, Coimbatore					
55.	M/s. National Institute of Immunology, New Delhi 01/53/8/315/AM18/N-9/IC	30.05.17	4 Nos. of Live Mice	3.23	Approved as recommended by D/o AHD&F vide O.M. No.110- 105/2016 (NF-T) dated 16.6.2017.
RA, CLA, New Delhi may issue import authorisation for import of 04 Nos. of Live Mice (2 Male & 2 Female) from USA for a CIF value of Rs.3,23,142/- (US\$3,615) subject to the condition mentioned in D/o AHD&F O.M. No.102-105/2016-Trade dated 16.6.2017, for R&D purpose, besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA, CLA, New Delhi.					
56.	M/s. Institute of Life Sciences, Bhubaneswar 01/53/8/297/AM18/I-10/IC	11.05.17	6 Live Mice	NA	Approved as recommended by D/o AHD&F vide O.M. No.110- 105/2016(NF-T) dated 16.6.2017.
RA, Cuttack may issue import authorisation for import of 06 Nos. of Mice from UK for a CIF value NIL subject to the condition mentioned in D/o AHD&F O.M. No.102-105/2016-Trade dated 16.6.2017, actual user condition besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA, Cuttack.					
57.	M/s. Institute of Life Sciences, Bhubaneswar 01/153/8/297/AM18/I-9/IC	11.05.17	18 Live Mice	2.57	Approved as recommended by D/o AHD&F vide OM No.102- 105/2016(NF-T) dated 16.6.2017.
RA, Cuttack may issue the import authorisation for import of 18 Nos. of Mice [as detailed in the Annexure attached to D/o AHD&F O.M. no.110-105/2016 (NF-T) dated 16.6.2017] for a CIF value of Rs.257790/- (US\$3966) from USA subject to the condition mentioned in D/o AHD&F O.M. No. 110-105/2016 (NF-T) dated 16.6.2017, actual user condition besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA, Cuttack.					
58.	M/s. Heritage Equestrian Sports Academy, Mohali (PB) 01/53/8/300/AM18/H-11/IC	24.05.17	3 Sport Horses	21.0	Comment sought from D/o. AHD&F on 01.06.2017
59.	M/s. Bengal Nestors Industries Ltd, Kolkata 01/53/8/555/AM16/B-31/IC	30.12.15	Request for balance 20,000 Nos. of bovine semen of Gyr breed	proporti onate	Approved as recommended by D/o AHD&F vide OM No. 102- 22/2013-Trade dated 03.11.2016.
RA, Hyderabad may amend the import authorisation by allowing import of 20,000 Nos. of Bovine Frozen Semen, Breed – Gyr, with proportionate increase in CIF value subject to the condition mentioned in D/o AHD&F O.M. No.102-22/2013-Trade dated 3.11.2016, subject to conditions imposed by D/o AHD&F vide their aforesaid OM dated 3.11.2016, without any change in other terms and condition of Import authorisation.					
60.	M/s. Rajiv Gandhi Ventre for Biotechnology, Tiruvananthapuram Delhi 01/53/8/1447/AM17/R-43/IC	6.3.2017	64 Nos. Mice	23.44	Approved as recommended by D/o AHD&F vide O.M. No.110- 105/2016 (NF-T) dated

					16.6.2017.
RA, Trivandrum may issue import authorisation for import of 64 Nos. of Mice from USA, for a CIF value of Rs.23,44,195/- (US\$34,987.98) subject to the condition mentioned in D/o AHD&F O.M. No.102-105/2016-Trade dated 16.6.2017 and actual user condition besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA, Trivandrum					
Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
61.	M/s. Gravita India Ltd, Jaipur 01/53/162/Misc/AM17/G-11/IC	Nil	10000 MTs of Battery Scrap & Battery Waste/Lead acid Battery Scrap	6800.00	Approved as recommended by MoEF&CC vide OM No. 23-24/2009-HSMD dated 31.05.2017 and DIPP vide OM No. 9/42/2016-TSW dated 22.08.16
RA Jaipur may issue the import authorization to the applicant for Import of 7326 MTs of Battery Scrap and Battery Waste / Lead Acid Battery Scrap (ISRI Code : RAINS) for recycling and recovery of lead from GCA for proportionate CIF value, subject to the condition mentioned in MOEF&CC OM No.23-24/2009-HSMD dated 31.5.2017 and subject to actual user condition besides other usual conditions of import authorisation.					
62.	M/s. Usher Eco Power Limited 01/53/162/MISC/AM17/U-3/IC	23.08.16	50 Ton of Rice Husk Ash	10.42	DIPP vide OM No. 9/55/2016-TSW dated 29.09.2016 has recommended the proposal subject to NOC of MoEF&CC. Comments sought from MoEF&CC vide OM dated 03.10.2016 and 31.03.2017.
63.	M/s. Shree Rubber Tech, Nagpur 01/53/8/494/AM17/S-44/IC	09.08.16	6242 MTs of Waste/Scrap/used Rubber Tyres& Tubes (With side wall cut/multi cut/ Shreds)	307.35	Comments sought from MOEF on 06.09.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process. Recommended for 1332 MTs by DIPP vide OM No. 9/54/2016-TSW dated 28.11.2016.
64.	M/s. Kesar Colour Chem Industries, Mumbai 01/53/8/173/AM17/K-9/IC	08.09.16	5 MT of Refused Derived Fuel	5000.00	DIPP vide OM No. 9/32/2016-TSW on 29.09.16 has suggested that in the first instance, the firm may be advised to seek NOC from MoEF & CC. Comments sought from MoEF&CC on 31.03.2017
65.	M/s. Kavita Overseas Pvt. Ltd, Delhi 01/53/8/810/AM17/K-15/IC	25.10.16	4000 MTs of Lead Scrap (ISRI Code: Radio, Racks, Ropes, Relay, Rents and Rails)	2144.00	Comments sought from MOEF & CC on 31.10.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process. DIPP vide OM dated 09.03.17 has sought information from the firm.
66.	M/s. GRP Ltd., Mumbai 01/53/8/1057/AM17/G-22/IC	28.12.16	5000 MTs of used waste and scrap rubber tyre cut into two or multiple cut pieces, press/baled or in shred forms	335.00	Comments sought from MOEF on 02.01.2017 Recommended by DIPP vide OM No. 9/1/2017-TSW dated 20.01.17
67.	M/s. Simar Port Pvt. Ltd. , Mumbai 01/53/8/1192/AM17/S-70/IC	23.1.17	5000,000 MTs of Stone Boulders Weighing Not more than 8.0 MTs each	4760	Comments sought from Ministry of Mines on 27.01.17 DIPP vide OM No. 9/9/2017-TSW dated 15.02.17 has given

					their NOC subject to NOC from Ministry of Shipping. Comments sought from Ministry of Shipping on 03.03.17.
68.	M/s. Pilot Industries Ltd., Delhi 01/53/8/1176 /AM17/P-27/IC	30.01.2017	10000 Mt of Waste Acid lead Batteries (ISRI:Rail & Rains), Radio, Racks, Relay, Ropes, Rakes	5783.40	Comments sought from MoEF on 15.02.2017 DIPP vide O.M. No. 9/13/2017-TSW dated 22.02.2017 has sought information from the firm.
69.	M/s. Pilot Industries Ltd., Delhi 01/53/8/1157 /AM17/P-26/IC	12.01.2017	7500 MTs of Waste Acid lead Batteries (ISRI:Rail & Rains), Radio, Racks, Relay, Ropes, Rakes	4337.55	Recommended by MoEF vide OM No. 23-213/2012-HSMD dated 08.05.2017 DIPP vide O.M. No. 9/13/2017-TSW dated 22.02.2017 has sought information from the firm
70.	M/s. Sadguru Enterprises, Wada 01/53/8/1321/AM17/S-103/IC	17.02.17	3500 MT Scrap of waste rubber tyre in Shredded or 1 cut or 2 cuts or 3 cuts and scrap of waste rubber tyre	83.30	Comments sought from MoEF on 09.03.2017. Recommended by DIPP for 1948 MTs vide OM No. 9/15/2017-TSW/70 dated 17.05.17.
71.	M/s. Satyam Rubber Co.Morbi, Gujarat 01/53/8/1378 /AM17/S-104/IC	8.3.17	2000 MTs of Rubber Scrap of Tube, Tyre, Conveyor Belt Etc.	10.0	Comments sought from MoEF on 15.03.2017 DIPP vide OM No. 9/19/2017-TSW/42 dated 30.03.17 has sought information from the firm.
72.	M/s. ISGEC Hitachi Zosen Ltd., Nodia 01/53/8/1428/AM17/I-47/IC	15.03.17	64 nos of Re-Treated Tyre (For Use in 650MT Hydraulic " in plant movement and Jacking system)	31.93	DIPP vide OM No. 9/23/2017-TSW/46 dated 31.03.2017 has sought information from the firm.
73.	M/s Singodaa Industries, Bharuch 01/53/162/00062 /AM17/S-107/IC	17.03.17	20000 MTs of Battery Plate Scrap	1400.0	Comments sought from MoEF&CC on 20.03.2017 Recommended by DIPP vide OM No. 9/20/2017-TSW/49 dated 10.04.17.
74.	M/s. Diach Chemical & Pigments Pvt. Ltd., Howrah 01/53/8/117/AM18/D-4/IC	27.4.17	500 MTs of Lead Scrap Rails As Per ISRI	450.16	Comments sought from MoEF&CC on 8.5.17 DIPP vide O.M. No. 9/29/2017-TSW/77 has sought information from the firm.
75.	M/s. Green Rubber Crumb Pvt. Ltd., Raigad 01/53/8/113/AM18/G-6/IC	24.4.17	60,000 MTs of Old or used Tyres Scrap	3672.0	Approved, as recommended by MoEF&CC vide OM No. 23-186/2014-HSMD dated 31.05.17 and DIPP vide OM No. 9/27/2017-TSW/66 dated 03.05.2017
RA, Mumbai may issue the import authorization to the applicant for import of 20,000 MTs of old/used tyres scrap/rubber scrap (multi-cuts/shredded)(press baled in bags/in loose form) for manufacture of crumb rubber from GCA for a proportionate CIF value subject to the conditions mentioned in MoEF&CC OM No. 23-186/2014-HSMD dated 31.05.17 and actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
76.	M/s. Kerala Rubber & Reclaims Ltd. Kochi 01/53/162/MISC/AM18/K-2/IC	5.5.17	1200 MT of Tyre Buffing powder & 1200 MT of used Tyre cuttings	171.9	DIPP vide OM No. 9/30/2017-TSW/71 dated 18.05.17 has sought information from the firm.

					Comments sought from MoEF&CC on 12.05.17
77.	M/s. ITC Limited, Guntur, A.P. 01/53/162/Misc/AM18/I-5/IC	17.05.17	8640 Sets of Second Hand Telescopic Corrugated Cartons	33.38	Approved as recommended by DIPP vide OM No. 9/33/2017-TSW dated 05.06.2017
RA, Hyderabad may issue the import authorization to the applicant for import of 8640 Sets of Second Hand Telescopic Corrugated Cartons for a CIF Value of Rs.33,38,496/- from South Korea, subject to the condition that these shall be used for packing of tobacco for export and duly accounted for and subject to actual user condition besides other usual conditions of import authorization.					
78.	M/s. Aerocom Cushions Pvt Ltd., Nagpur 01/53/8/258/AM18/A-16/IC	26.04.17	300 MT of PU Foam Scrap Grade-A	71.42	DIPP vide OM No. 9/38/2017-TSW dated 13.06.2017 has suggested to sought comments from D/o C&PC
79.	M/s. Goodwill Imports, New Delhi 01/53/8/298/AM18/G-9/IC	23.05.17	2000 MT of Used Rubber Tyres Scrap	84.50	Comments sought from MOEF on 29.05.2017 Recommended by DIPP vide OM No. 9/34/2017-TSW dated 05.06.2017
80.	M/s. Mounika Industry, Telangana 01/53/8/280/AM18/M-5/IC	19.05.17	4000 MT of Old/Used Rubber Tyres Scrap	169.26	Comments sought from MOEF on 29.05.2017 Recommended by DIPP vide OM No. 9/36/2017-TSW dated 05.06.17
81.	M/s. Shivani Network, Ahmedabad 01/53/8/243/AM18/S-14/IC	17.05.17	7500 MTs of Used Rubber Tyres with Multiple cuts	127.50	Comments sought from MOEF on 01.06.2017 DIPP vide OM dated 09.06.2017 has sought information from the firm
82.	M/s. S & J Granulate Solutions P. Ltd, Vapi Gujarat 01/53/162/Misc/AM18/S-17/IC	02.06.17	65000 MTs of Used Rubber Tyres with Multiple cuts	4290.00	Approved as recommended by MoEF&CC vide OM No. 23-19/2011-HSMD dated 23.05.17 and DIPP vide OM No. 9/24/2017-TSW dated 12.06.2017.
RA, Mumbai may issue the import authorization to the applicant for import of 40,000 MTs of old & used rubber tyres scrap (cut/shredded)(in loose or baled press condition) for manufacture of crumb rubber / rubber granules from GCA for a proportionate CIF value subject to the conditions mentioned in MoEF&CC OM No. 5-19/2011-HSMD dated 23.5.2017 as well as subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
83.	M/s. Sreemrr Eco Green Industries P. Ltd., Hyderabad 01/53/162/Misc/AM18/S-18/IC	02.06.17	15000 Nos. MTs of Used Rubber Tyres	594.00	Approved as recommended by MoEF&CC vide OM No. 23-134/2013-HSMD dated 31.05.17 and DIPP vide OM No. 9/25/2017-TSW dated 12.06.2017
RA, Mumbai may issue the import authorization to the applicant for import of 12,270 MTs of old & used rubber tyres scrap (cut/shredded)(loose or press baled) for manufacture of crumb rubber from GCA for a proportionate CIF value subject to the conditions mentioned in MoEF&CC OM No. 23-134/2014-HSMD dated 31.5.2017 as well as subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
84.	M/s. A One Rubber Industries, Delhi 01/53/8/352/AM18/A-12/IC	05.06.17	9000 MTs of Old/Used Rubber Tyres/ Tube Scrap Non-Radial	237.60	Comment sought from MOEF on 07.06.17. Recommended by DIPP vide OM No. 9/39/2017-TSW dated 14.06.2017
85.	M/s. RS Shreadon, Greater Noida 01/53/8/464/AM16/R-44/IC	06.11.17	15429 MT Balance quantity used rubber tyres	911.20	Approved as recommended by DIPP vide OM No. 9/23/2015-TSW dated 14.06.2017
RA, Mumbai may enhance the quantity of import authorisation N.o.0550003737 dated 9.3.2017 by 15,329 MTs with proportionate increase in the CIF value without any change in other terms and conditions of import authorisation No. 0550003737 dated 9.3.2017 issued for 4671 MTs.					

86.	M/s. Telangana Rubber Industry, Hyderabad 01/53/162/Misc/AM16/T-42/IC	31.05.17	Request for enhancement of quantity of Old/Used Rubber Tyre (Multiple Cuts/Shreds/Press Baled) from 5072 MT to 7000 MT	Proportionate	Approved as recommended by DIPP vide OM No. 9/13/2016-TSW dated 13.06.2017
RA, Hyderabad may enhance the quantity of import authorisation No.0950000627 dated 22.7.2016 by 1928 MTs with proportionate increase in the CIF value without any change in other terms and conditions of import authorisation No. No.0950000627 dated 22.7.2016 issued for 5072 MTs.					
87.	M/s. SS Endothermics P. Ltd, Mumbai 01/53/8/357/AM18/S-22/IC	08.06.17	17,000 MTs of old & used rubber tyres (Cut/Shredded/Baled Press)	673.20	Comments sought from MoEF on 12.06.2017 Recommended by DIPP vide OM No. 9/40/2017-TSW dated 14.06.2016.
88.	M/s Reliance Industries Ltd. , Mumbai 01/53/8/194/AM18/R-2/IC	8.5.17	2000 MT of Granulated Seed Sludge	409.7	Approved as recommended by DIPP vide OM No. 9/31/2017-TSW/92 dated 12.06.2017 .
RA Mumbai may issue the import authorization to the applicant for import of 2000 MT of Granulated Seed Sludge from Spain/Belgium/Germany/Netherlands for waste water treatment in their Petro-Chemical complex at Dahej, for a CIF value of Rs.4,09,77,000/-(Euro 580,000/-) subject to actual user condition besides other usual conditions of import authorisations.					
89.	M/s. Green Rubber Industries, Delhi 01/53/8/612/AM17/G-13/IC	05.09.16	45000 MTs of Old & Used tyres & butyl Tubes Scrap	672.21	Approved as recommended by MoEF&CC for 15,000 MT vide OM No. 23-229/2014-HSMD dated 31.05.17 and DIPP for 17,950 MT vide OM No. 9/70/2014-TSW dated 26.09.2016.
CLA New Delhi may issue the import authorization to the applicant for import of 15,000 MTs of old & used rubber tyres /butyl tubes scrap (multi-cut/shredded/single cut) in pressed baled or loose form for manufacture of crumb rubber / rubber granules from GCA for a proportionate CIF value subject to the conditions mentioned in MoEF&CC OM No. 23-229/2014-HSMD dated 31.05.17 as well as subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
Part-3 Ministry of Steel					
90.	M/s. Bansal Brothers, Bhilai 01/53/8/979/AM17/B-19/IC	07.12.16	20 M.T. of Niobium Concentrate	68	M/o Steel vide Letter No. 2(1)2015-TD dated 02.01.17 has informed that import of Niobium Tantalum ores and concentrates are under restricted list, subject to Atomic Energy Act, 1962 and Rules there under. Hence, concurrence from DAE may be taken. Comments sought from D/o Atomic Energy on 29.3.17
Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)					
91.	Chirag Enterprise, Jamnagar 01/53/162/1126/AM-16/C-46/IC	21.03.16	2000 MTs of Acrylic Plastic scrap	630.00	Comments awaited from MoEF&CC. Recommended for 800 MTs by C&PC vide OM No. 25016/2/2013-PC II dated 10.03.16
92.	Meghmani Organics Ltd, Ahmedabad 01/53/8/691/AM-16/M-78/IC	31.03.16	170000 Kgs of Carbon tetra chloride	17.19	Recommended for 170 MTs by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16. Comments sought from D/o C&PC on 06.04.16
93.	M/s. Rajdeep Plastics, Jamnagar 01/53/8/43/AM-17/R-4/IC	27.04.16	500 MTs of Acrylic Plastic Scrap,	204.00	Comments sought from D/o C & PC on 05.05.2016

					Comments awaited from MoEF&CC.
94.	M/s. Globe Products, Jamnagar 01/53/8/42/AM-17/G-3/IC	27.04.16	500 MTs of Acrylic Plastic Sheets Scrap,	204.00	Comments sought from C & PC on 5.05.2016 Comments awaited from MoEF&CC.
95.	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o C & PC on 19.5.16
96.	M/s. United States Pharmacopeia India Pvt. Ltd, Hyderabad 01/53/8/295/AM17/U-2/IC	22.06.16	5 Litre of 1,1,1, Trichloroethane	7.20	Comments sought from D/o C&PC on 04.07.16
97.	M/s. Sun Acrylics Pvt. Ltd., Mumbai 01/53/162/Misc/AM17/S-66/IC	19.10.16	460 M.T Acrylic Plastic Sheet Scrap	161.00	Comments awaited from MoEF&CC and D/o C&PC
98.	M/s. Shree. Ganesh Vyapar Udyog, Mumbai 01/53/162/Misc/AM17/S-65/IC	19.10.16	320 M.T Acrylic Plastic Sheet Scrap	112.00	Comments sought from MOEF & D/o C & PC on 24.10.16.
99.	M/s. Saaray Chemicals Pvt. Ltd, Ahmedabad 01/53/8/1089/AM17/S-83/IC	05.01.17	100 MTs of Zinc Ash	41.40	Comments sought from D/o C&PC on 25.01.17
100.	M/s. Shree Cement Ltd., Ajmer 01/53/8/1485/AM17/S-111/IC	29.3.17	500 Tons of Solid Recovered Fuel (SRF) – Allied Industrial/ Commercial Waste	6.86	Comments sought from D/o C&PC and MoEF&CC on 7.04.2017
101.	M/s MM Aqua Technologies Ltd. , Gurgaon 01/53/162/MISC/AM17/M-42/IC	28.02.17	1000 MTs of Plastic Scrap	374.0	Comments sought from D/o C&PC & MoEF on 8.03.17
102.	M/s Om Vinyl Pvt. Ltd., Ghaziabad 01/53/8/1981/AM17/O-12/IC	27.03.17	100 MTs of PVC Scrap	35.0	Comments sought from D/o C&PC & MoEF on 29.03.17
103.	M/s RMG Polyvinyl India Ltd., Ghaziabad 01/53/8/1476/AM17/R-44/IC	27.03.17	500 MTs of Industrial Reject of PVC Films	167.5	Comments sought from D/o C&PC and MoEF on 29.03.17
104.	M/s. Gujarat Fluorochemicals Limited, Mumbai 01/53/8/268/AM18/G-7/IC	22.05.17	50 Kgs of Chlorotrifluoroethene Gas (CTFE MONOMER)	10.36	Comments sought from D/o C&PC on 29.05.2017
105.	M/s. Great Town Trading Pvt. Ltd., Mumbai 01/53/162/Misc/AM18/G-8/IC	16.05.2017	1000 MT of Solid Recovered/Replacement Fuel (SRF) (Municipal Waste)	41.18	Comments sought from C&PC & MOEF on 29.05.2017
106.	M/s. Gujarat Fluorochemicals Ltd, Mumbai 01/53/8/319/AM18/G-12/IC	31.05.17	250 Kgs of Chlorotrifluoroethene Gas (CTFE MONOMER)	51.80	Comments sought from C&PC on 06.06.2017
107.	M/s. Aarti Industries Ltd, Mumbai 01/53/8/233/AM-18/A-17/IC	17.05.17	59 Kgs of Bromofluoromethane	50.27	Comments sought from C&PC on 12.06.2017
Part-5 Department of Electronics & Information Technology (Deity) & Ministry of Environment & Forests (MoEF)					
108.	M/s. ICT Service Management solutions India Pvt. Ltd, Bangalore 01/53/8/667/AM17/I-23/IC	14.09.16	11700 nos of Refurbished Laptop	274.53	Rejected as the case is not recommended by Deity vide OM No. 16(15)/2016-IPHW dated 6.1.2017 & 14.06.2017.
109.	M/s. Seal Infotech Pvt Ltd, Chennai 01/53/8/658/AM17/S-58/IC	14.09.16	146 nos of support Services as per ANF-2M	18.32	Comments sought from MOEF on 22.09.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process. Deity vide Letter No. 16(19)2016-IPHW dated 29.12.16 has sought

					information from the firm. Deity vide Letter No. 16(19)/2016-IPHW dated 17.02.17 has informed the firm that if no information has been received within 15 days, the case may be treated as closed.
110.	M/s Spatika Digital Solutions Pvt. Ltd.	01.12.16	337 Computer Parts	19.75	Deity vide letter No. 16(17)/2016-IPHW dated 29.12.16 has sought information from the firm. . Deity vide Letter No. 16(17)/2016-IPHW dated 17.02.17 has informed the firm that if no information has been received within 15 days, the case may be treated as closed. Comments sought from MoEF&CC vide OM dated 05.12.16.
111.	M/s. IBM India Pvt Ltd, Bangalore 01/53/8/958/AM17/I-39/IC	06.12.16	14650 nos. of Composite of Refurbished Computers Parts	7710.45	Comments sought from MOEF on 07.12.16 Deity vide Letter No. 16(18)/2016-IPHW dated 03.01.17 has sought information from the firm. Deity vide Letter No. 16(18)/2016-IPHW dated 17.02.17 has informed the firm that if no information has been received within 15 days, the case may be treated as closed.
112.	M/s SQ World Ltd., Hyderabad 01/53/162/MISC/AM17/S-110/IC	23.03.17	13 Lakh units (for application Notionally 500 Units) for used Laptop & Peripherals & Spare	25.0	Rejected not recommended by Deity vide letter No. 16(1)/2017-IPHW dated 02.06.2017
113.	M/s Dell International Services India Pvt. Ltd. , Bangalore 01/53/8/154/AM18/D-6/IC	2.5.17	Used computer parts (As per ANF 2M)	4148.6	Deity vide e-mail dated 17.05.2017 has informed that the case is under process
114.	M/s. Agile Electric Sub Assembly Pvt. Ltd. , Chennai 01/53/00552/AM17/A-4/IC	15.4.17	4 no of Automatic data Processing Machines and Unites	3.3	Comments sought from Deity on 15.5.17
115.	M/s. Bharat Electronics Limited, Bangalore 01/53/8/0136/AM18/B-13/IC	20.04.17	10000 Kgs of Chromium Powder	222.60	As suggested by DHI, comment sought from Deity on 01.06.2017.
116.	M/s. Allison Transmission India P. Ltd, Kanchipuram 01/53/8/308/AM18/A-18/IC	26.05.17	1 No of GM 4L80 Transmission	208320	Comments sought from Deity & MHA on 06.06.2017
Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
117.	M/s. Stallion Enterprises, Mumbai 01/53/8/559/AM17/S-47/IC	26.08.16	10 M.T of R 124	102.51	MoEF&CC vide OM dated 18.01.17 has sought information from the firm.
118.	M/s Krishna Antioxidants Pvt. Ltd. , Mumbai 01/53/8/1492/AM17/K-32/IC	03.04.17	20,000 KGS of HCFC- 141B (1,1-DICHLORO- 1FLUOROETHANE)	53.60	Comments sought from MoEF&CC on 3.4.17
119.	M/s Ceasefire industries Pvt. Ltd. Pune 01/53/8/193/AM18/C-3/IC	8.5.17	50,000 Kgs of Dichlorotrifluoroethane (HCFC-123)	326.40	Comments sought from MoEF&CC on 09.05.2017

120.	M/s. Huntsman International India P. Ltd , Mumbai 01/53/8/327/AM18/H-12/IC	31.05.17	400 MTs of Hydro Chloro Fluro Carbon (HCFC)141 B	1100.00	Comments sought from MOEF (Ozone) CELL) on 06.06.2017
121.	M/s. East West Engineering Company , Delhi 01/53/8/330/AM18/E-3/IC	01.06.17	3000 Kgs. Recycled Halone 1211 Gas and 2000 Kgs. Recycled Halone 1301 Gas	97.50	Comments sought from MOEF (OZONE CELL) on 06.06.2017
Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
122.	M/s. Ziaul Hoque (Proprietor Firdous Industries), Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeaceae Aquilaria crassna (Compound Oil)	0.51	Comments sought from MOEF (WL) on 31.03.2016.
123.	M/s. Gautam Trading Company, Delhi 01/53/162/MISC/AM-17/G-2/IC	26.4.16	40 M.T. of Saussurea Lappa	12.99	MOEF & CC(WL) has sought information vide OM no. 3-44/2016/WL dated 30.05.2016 Comments sought from AYUSH on 03.05.16
124.	M/s. Asim Ghosh, Mumbai 01/53/8/598/AM17/A-34/IC	01.09.16	01 nos of Male Bull Eik Trophy (Taxidermy)	1.75	MOEF(WL) vide letter dated 25.10.2016 has sought information from Wildlife Institute of India.
125.	M/s Yashoda International, Faridabad 01/53/171/68/AM17/Y-1/IC	01.12.16	18 Tons of Grade B Foam Scrap	4.41	Comments sought from MOEF&CC&PC on 06.12.2016
126.	M/s Dr. T. Prabhakar Chowdary, Hyderabad 01/53/8/1132/AM17/T-30/IC	10.01.17	21 nos of Taxidermy Animal Mount	1.87	Approved as recommended by MoEF&CC vide O.M. No. 3-10/2017/WL dated 5 th April, 2017.
RA Hyderabad may issue the import authorization to the applicant for import of 17 Nos. of Taxidermy Animal Mount from South Africa for a proportionate CIF value, as per details given in MoEF&CC vide O.M. No. 3-10/2017/WL dated 5.4.2017 subject to the conditions imposed by MoEF&CC vide their O.M. No. 3-10/2017/WL dated 5 th April, 201 and actual user conditions besides other usual conditions of import authorisations. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.					
127.	M/s. Dr. T. Aditya Chowdary, Hyderabad 01/53/8/1118/AM17/T-28/IC	06.01.17	21 nos of Taxidermy Animal Mount	2.98	Approved as recommended by MoEF&CC vide O.M. No. 3-8/2017/WL dated 06.06.2017.
RA Hyderabad may issue the import authorization to the applicant for import of 19 Nos. of Taxidermy Animal Mount from South Africa [as per details given in MoEF&CC vide F. No. 3-8/2017/WL dated 06.06.2017], for a proportionate CIF value subject to the condition imposed by MoEF&CC vide O.M.No. 3-8/2017/WL dated 06.06.2017 and subject to actual user condition besides other usual conditions of import authorisations. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.					
128.	M/s Sarvat Mahmood, Hyderabad 01/53/8/1209/AM17/S-92/IC	30.01.17	23 nos of Taxidermy Animal Mounts	2.70	MOEF&CC vide letter dated 27.03.2017 has sought information from Wildlife Institute of India, Dehradun.
129.	M/s. G. Amarender Reddy, Hyderabad 01/53/8/1249/AM17/G-29/IC	9.02.17	22nos of Taxidermy Animal Mounts	2.79	Comments sought from MOEF(WL) 9.2.2017
130.	M/s. G. Abhinav Ram Reddy, Hyderabad 01/53/8/1248/AM17/G-28/IC	9.02.17	23nos of Hunted Animal Trophies	2	Comments sought from MOEF(WL) 9.2.2017. MoEF&CC (WL) vide letter dated 19.04.2017 has sought information from Wildlife Institute of India, Dehradun
131.	M/s. K.R. Suresh Reddy, Hyderabad 01/53/8/1286/AM17/K-24/IC	16.02.17	21nos of Taxidermy Animal Mounts	1.99	Comments sought from MoEF(WL) on 17.02.2017
132.	M/s Sruthi Ramesh, Kannur 01/53/8/1479/AM17/S-109/IC	27.3.17	1 no of African Grey parrot	00.10	Comments sought from MoEF&CC on 29.3.2017 Recommended by D/o AHD&F vide OM No. 110-106 (NF-T) dated 26.04.2017

133.	M/s. A&S Creations, New Delhi 01/53/8/0120/AM18/A-4/IC	27.4.17	20nos of GPS Plus 3 Collar Trabsreceiver	38.76	Comments sought from MoEF&CC (WL) on 5.5.17
134.	M/s A&S Creations, New Delhi 01/53/8/0036/AM18/A-3/IC	12.4.17	05 Nos of Night Vision Binocular Tracker 3x42 & 3 Nos of Night Vision Binocular Tracker 3.5x40 as per ANF-2M	201917	Approved as recommended by MoEF&CC vide OM No. 3- 28/2017/WL dated 16.05.15
CLA New Delhi may issue the import authorization to the applicant for import of 5 Nos. of Night Vision Binocular Tracker 3X42 and 3 Nos. of Night Vision Binocular Tracker 3.5X40 subject to the conditions mentioned in the MoEF&CC vide OM No. 3-28/2017/WL dated 16.05.15 from USA besides other usual conditions of import authorisations. The enclosures will be sent by e-mail to the applicant and CLA New Delhi					
135.	M/s. Adinath Veterinary Products Pvt Ltd, Indore 01/53/8/226/AM18/A-13/IC	17.04.17	2 Nos Tele Injection Applicator with zip telescopic sight	2.62	Comments sought from MOEF (WL) 29.05.2017
136.	M/s. Adinath Veterinary Products Pvt. Ltd., Indore 01/53/8/225/AM18/A-12/IC	15.05.17	4 Nos. of RD706 Remote Injection Gun	3.99	Comments sought from MOEF (WL) on 29.05.2017
137.	M/s. Hi Tech Advance Products, Indore 01/53/8/223/AM18/H-9/IC	21.05.2017	12 sets of Veterinary Equipment/Tranquillizer Equipment /CO2 Injection Rifle and accessories	17.82	Approved as recommended by MoEF&CC vide OM No. 3- 33/2017/WL dated 09.06.17.
RA Indore may issue the import authorization to the applicant for import of 12 sets of veterinary Equipment/Tranquillizer equipments (as per the quantity and description mentioned in MoEF&CC OM No. 3-33/2017/WL dated 09.06.2017) from Denmark for a CIF value of Rs.1782938/- (Euro 25236.16) subject to the conditions mentioned in the MoEF&CC OM No. 3-33/2017/WL dated 09.06.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.					
138.	M/s. A&S Creations, New Delhi 01/53/8/338/AM18/A-19/IC	01.06.17	8 Nos. of Telonics MOD- 400-3 Collars	1.20	Comments sought from MOEF&CC(WL) on 06.06.2017
PART- 9 D/o Heavy Industry					
139.	M/s Schneider Electric System 01/53/8/928/AM17/S-73/IC	29.11.16	1921 nos. of Switch Chassis	15.28	As suggested by DHI, comments sought from Deity. Deity vide letter dated 01.06.2017 has sought information from the firm
140.	M/s.Vidur Tools Pvt. Ltd., Navi Mumbai 01/53/8/1454/AM17/V-34/IC	21.3.17	100 MTs of Tungesten Scrap	1500.0	Comments sought from D/o Heavy Industry on 23.03.2017
Part-10 (A) Ministry of Home Affairs (MHA)-Prov. Division					
141.	National Security Guard, New Delhi 01/53/162/950/AM-15/N-47/IC	11.3.15	128 nos. of Sniper Rifle as per Annexure-A of application.	951.53	Comments sought from MHA on 24.3.15
142.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.1.16	03 nos. of Night Vision Devices.	5.53	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA
143.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC	14.1.16	01 no. of UAV/DRONE System.	6.17	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA
144.	M/s. Avaana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Aerial Vehicle	250.00	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for

					CAPFS/State Police only. Application has been sent to IS Division of MHA.
145.	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA vide U.O. dated 15.03.17 has sought information from security agencies.
146.	DG Indo-Tibetan Border Police, New Delhi 01/53/8/524/AM17/T-15/IC	18.08.16	05 nos of Water jet Disrupter Model Recoilless Disrupter WJD with 50 nos of cartridge	51.91	MHA vide U.O dated 15.03.2017 has sought information from the security agencies.
147.	M/s. OIS Advanced Technology Pvt. Ltd, New Delhi 01/53/8/571/AM17/O-3/IC	29.08.16	60 nos of Night Vision Monocular	80.00	MHA vide letter dated 07.11.16 has sought information from AIG, Chhattisgarh.
148.	M/s. Continental Defence Solutions P Ltd, New Delhi 01/53/8/871/AM17/C-19/IC	4.11.16	1 no. of Sniper Rifle & 300 nos of Ammunition	.203	Comments sought from MHA on 21.11.16
149.	M/s. National Security Guard, New Delhi 01/53/8/889/AM17/N-23/IC	9.11.16	140 Nos. of Simulation Systems	343.25	Comments sought from MHA on 24.11.2016
150.	M/s Economic Explosives, Nagpur 01/53/8/936/AM17/E-17/IC	05.12.16	35000 nos of Ammunition 40mm HE for UGL and 200421 nos of Grenades 30mm HE for Automatic Grade Launchers(AGL)	7827.74	Comments sought from MHA 06.12.2016
151.	M/s Alpha Design Technologies Pvt. Ltd. , Bangalore 01/53/8/1122/AM17/A-60/IC	06.01.17	12 nos of corner Shot CSM Model-FN57	37.92	MHA vide Letter No. 13012/01/16-Prov.II dated 07.02.17 has sought information from the applicant.
152.	M/s Tonbo Imaging India Pvt. Ltd. , Bengaluru 01/53/8/1185/AM17/T-35/IC	18.01.17	75nos of Rifle Mounted Thermal Imager EK640-75	392.70	Comments sought from MHA 24.1.2017
153.	M/s National Security Guard, New Delhi 01/53/8/1325/AM17/N-34/IC	23.02.17	6 nos. of Sub Machine Gun MP9(9x19MM)	14.79	Approved as recommended by MHA vide OM No.IV-13012/2/2016.Prov.II/896 dated 14.6.2017.
RA CLA, New Delhi may issue the import authorization to the applicant for import of 06 Nos. of Sub Machine Gun MP 9 (9x19mm) along with accessories and ammunition (as detailed in the application) for a CIF value of Rs.14,79,082/- (Euro 20,871) from Switzerland, subject to actual user condition besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA CLA, New Delhi.					
154.	M/s National Security Guard, New Delhi 01/53/8/1324/AM17/N-33/IC	23.02.17	6 sets of wireless Spy Camera with Transmission Systems (Multiple camera Systems with one control systems)	358.58	MHA vide letter No. IV-20011/02/2017-Prov-I-403 dated 15.03.17 has sought information from the applicant.
155.	M/s. Dinex India Pvt. Ltd, Dehradun 01/53/8/1318/AM17/D-21/IC	23.02.17	300000 nos of Empty Cases, unprimed Hulls neutron++ Rosso 127012	8.62	MHA vide ID dated 31.03.2017 has sought information from the firm, which has been communicated to the firm on 13.04.2017. Reply received from the firm has been forwarded to MHA.
156.	M/s Kraska Zone Training Pvt. Ltd., Navi Mumbai 01/53/8/1448/AM17/K-31/IC	29.3.17	105400 "Paintball Marker"	505.08	Comments sought from MHA on 22.3.2017
157.	M/s National Security Guard, New Delhi	26.4.17	8 set of Multipurpose Long Range Surveillance	337.42	Comments sought from MHA 1.5.17

	01/53/8/1324/AM18/N-4/IC		Camera		
158.	M/s National Security Guard, New Delhi 01/53/8/196/AM18/N-7/IC	5.5.17	2 sets of Wireless Spy Camera with Transmission System	114.0	Comments sought from MHA on 15.5.17
159.	M/s. National Security Guard, New Delhi 01/53/8/321/AM18/N-8/IC	26.05.17	1 SIG 7167.62 NATO Semi 16 inch and 1MPX 9mm, 8 Inch Autor	3.92	Comments sought from MHA on 01.06.2017
160.	M/s. National Security Guard, New Delhi 01/53/8/349/AM18/N-10/IC	05.06.17	2 Set of Multipurpose Long Range Surveillance Camera	84.35	Comments sought from MHA on 07.06.2017
Part-10 (B) Ministry of Home Affairs (MHA)-IS Division					
161.	M/s. World Sales Corporation, New Delhi 01/53/8/736/AM17/W-7/IC	10.10.16	3,78,000 nos of Arms & Ammunition	84.35	Comments sought from MHA on 19.10.16
162.	M/s. Sharda Gun House, New Delhi 01/53/8/452/AM17/S-41/IC	13.10.16	2500 Nos of Air Pistols/ Air Rifles/ Air Guns	140.00	Comments sought from MHA on 03.11.16
163.	M/s. Abhinav Futuristics Pvt Ltd, New Delhi 01/53/8/831/AM17/A-43/IC	27.10.16	10000 Nos of PCP Air Pistol. 177 Cal (7.5 Joules) and 1000 Nos of Air Pistol. 177 Cal (7.5 Joules)	1555.95	MHA vide OM No. V 11026/139/2016-Arms dated 25.03.2017 has informed that if the firm have a valid license, they may send a certified copy of it and if not, then first they may apply to obtain license, before applying for import of these restricted items. The same has been communicated to the firm on 11.04.2017. Reply received from the firm has been forwarded to MHA on 26.04.17.
164.	M/s. Abhinav Futuristics Pvt Ltd, New Delhi 01/53/8/832/AM17/A-44/IC	27.10.16	10000 Nos of APX Air Rifle. 177 Cal (7 Joules) and 1000 Nos of Air Rifle. 177 Cal (7.5 Joules)	1555.95	MHA has informed that if the firm have a valid license, they may send a certified copy of it and if not, then first they may apply to obtain license, before applying for import of these restricted items. The same has been communicated to the firm on 11.04.2017. Reply received from the firm has been forwarded to MHA on 26.04.17.
165.	M/s JD Sports, New Delhi 01/53/8/589/AM17/J-13/IC	13.10.16	500 nos of Blank Pistol	40.00	Comments sought from MHA 11.11.2016
166.	M/s VKC & Sons Advanced devices Pvt. Ltd., New Delhi 01/53/8/1064/AM17/V-24/IC	03.01.17	2500 Pcs of air Pistol .177 cal(1.9 Joules)	125.33	Comments sought from MHA 06.01.2017
167.	M/s Bhargav Arms Company, Jammu 01/53/8/1125/AM17/B-22/IC	09.01.17	674 nos of Arms & Ammunition	20.19	Comments sought for MHA 13.1.2017
168.	M/s Dinex India Pvt. Ltd., Dehradun 01/53/8/1194/AM17/D-18/IC	29.01.17	150,000nos of Primed Hulls 12 70 16	4.38	Comments sought from MHA 27.1.2017.
169.	M/s Ankur Flourides, Ghaziabad 01/53/8/1376/AM17/A-74/IC	6.3.17	Import of Arms & Ammunition	56.07	Comments sought for MHA 8.3.2017
170.	M/s Gujarat Forensic Science University, Gandhinagar, Gujarat 01/53/8/1379/AM17/G-30/IC	6.3.17	1 set of Spare & Barrels for Ballistic Research Centre	7.70	Approved as recommended by MHA vide their OM No.IV-13012/2/2016.Prov.II/896 dated 14.6.2017.

RA Indore may issue the import authorization to the applicant for import of One Set of Spares and Barrels from Czech Republic for a CIF value of Rs.7,70,000/- (Euro 9530) subject to actual user condition besides other usual conditions of import authorisation.

171.	M/s Narendra Explosives Ltd. , New Delhi 01/53/8/0019/AM18/N-3/IC	10.4.17	Import of Arms & Ammunition	5.25	Comments sought for MHA 5.5.17
172.	M/s. Tentronix Innovations Private Limited, Ludhiana 01/53/8/227/AM18/T-7/IC	16.05.17	100 nos. of "Paint ball Market and ITS Accessories"	11.0	Comments sought from MHA on 29.05.2017

Part-11 Defence Research & Development Organisation (DRDO)

173.	M/s Tata Power Company Ltd. , Mumbai 01/53/8/134/AM18/T-6/IC	28.4.17	Antenna Electronics Unit Assy and spare	37.9	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/17 dated 26.05.17.
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RA, Bangalore may issue the import authorization to the applicant for import of Antenna Electronics Unit Assy and Spares (as per detailed given in ANF2M of the application) for a CIF value of Rs.3791250/- (GBP45,000) from M/s. Moog Fernau Ltd., U.K., subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.

174.	M/s High Energy Batteries (India) Ltd , Mumbai 01/53/8/83/AM18/H-3/IC	24.04.17	2,336 Kgs. of Silver (99.9% Purity)	1028.00	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/17 dated 30.05.17
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RA, Chennai may issue the import authorization to the applicant for import of 2336 kgs Silver (99.9%) purity for a CIF value of Rs.10,28,00,000/- (US\$1534328.35) from UAE, subject to actual user condition besides other usual conditions of import authorization.

175.	M/s. Sunstar Exim, New Delhi 01/53/8/0069/AM/S-5/IC	24.04.17	30 Nos. of "Cock Fuel Distribution"	2.16	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/17 dated 14.06.17.
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RA, CLA, New Delhi may issue the import authorization to the applicant for import of 30 Nos. of Fuel Distribution Cock from Czech Republic for a CIF value of Rs.216,000/- (Euro 3,000) subject to actual user condition besides other usual conditions of import authorization.

Part-12 Ministry of Petroleum & Natural Gas (M&PNG)

176.	M/s. SI Group-India Pvt Ltd, Mumbai 01/53/8/785/AM17/S-67/IC	14.10.16	2000 Mts of DI Isobutylene (DIB)	1755.00	M/o P&NG vide OM No. P- 19011/13/2016-Sup dated 29.03.17 has sought information from the firm.
177.	M/s Tata Motors Ltd. Mumbai 01/53/8/868/AM17/T-21/IC	04.11.16	220,000 Liter BS EN 0590 GRADE E WINTER DIESEL (2010374)	131.68	M/o P&NG vide OM dated 21.04.2017 has sought information from the firm.
178.	M/s. Simpson & Co. Ltd., 01/53/8/1288/AM17/S-98/IC	15.2.17	27360 kgs of diesel- EN590 Cetane MAX.51	Rs.5015 498	M/o PNG vide OM dated 24.03.2017 has sought information from the firm
179.	M/s. Reliance Industries Ltd. , Mumbai 01/53/8/1389/AM17/R-40/IC	6.3.17	600 MTs of Isopar L Fluids (Isoparaffinic Hydrocarbons)	414.6	Comments sought from P&NG on 15.3.17
180.	M/s. Reliance Industries Ltd. , Mumbai 01/53/8/1388/AM17/R-39/IC	06.3.17	600 MTs of IsoparH Fluids (Isoparaffinic Hydrocarbons)	414.6	Comments sought from P&NG on 15.3.17
181.	M/s Total India Pvt. Ltd. Mumbai 01/53/162/00053/AM17/T-40/IC	28.2.17	Spirodane D40 12000 Kg; Spirodane D 60, 40000kg; Spirodane D60L-Drum, 14000kg and Spirodane L1, 20000kg	107.5	M/o PNG vide OM dated 20.04.2017 has sought information from the firm.
182.	M/s. Tata Motors Ltd, Mumbai 01/53/8/0043/AM18/T-4/IC	18.04.17	3825 Kgs of Gasoline Euro 6 Cert Fuel E10 & 8600 Kgs of Diesel euro 6 Cert Fuel B7,8600 kgs.	Euro 18,768.6 4	Approved as recommended by M/o P&NG vide OM No. P- 19011/10/2015-Sup dated 09.06.17, subject to further approval by the competent

183.	M/s. Continental Automotive Components (India) Pvt. Ltd., Bangalore 01/53/8/277/AM18/C-6/IC	22.05.17	2220 Kgs of Gasoline EN 228, RON 95 Winter, 2535 Kgs of Diesel, EN590 BO additized, 1092 Kgs of Diesel, B100(RME) acc. To EN 14214 & 1092 Kgs of Diesel, Audi Worst Case (Fame)	29.46	authority. Comments sought from M/o. P&NG on 01.06.2017
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Part-13 Department of Telecommunications (DoT)

184.	Balkrishna Industries Ltd., Mumbai 01/53/162/730/AM-16/B-24/IC	23.10.15	02 nos. of Radio Transmitters.	0.25	DoT vide letter dated 20.10.16 has informed that information from the firm is awaited.
185.	M/s. Nova Integrated System Ltd, New Delhi 01/53/8/509/AM17/N-11/IC	12.08.16	01 nos of Display Systems Development Software	Nil	DOT vide letter dated 14.09.2016 has sought information from the firm.
186.	M/s Navicom Technology Navi Mumbai 01/53/8/983/AM17/N-27/IC	13.12.16	1nos of Raymarine RD418D	1	Comments sought from D/o Telecommunication on 15.12.2016
187.	M/s L&T Hydrocarbon Engineering Ltd., Surat 01/53/8/1296/AM17/L-14/IC	21.02.17	1no. of 125 W NDB transmitter with complete accessories	18.34	Comments sought for D/o Telecommunication 27.2.2017
188.	M/s Morumugao Port Trust, Goa 01/53/8/1353/AM17/M-43/IC	28.2.17	1 no of Radar System With Transceivers (2 nos.) and antenna (1 no.), 1 no of AIS System and CCTV Camera and accessories (a) 1 no of Long Range - 12 nautical miles & (b) 1 no. short range - 5 nautical miles	225.69	Comments sought for D/o Telecommunication 15.3.2017
189.	M/s. Navicom Technology International Pvt. Ltd., Mumbai 01/53/8/0021/AM18/N-2/IC	11.4.17	2 Nos of Raymarine RD418D	1.0	Comments sought from D/o Telecommunication on 26.4.17

Part-15 Directorate General of Civil Aviation (DGCA)

190.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/181/AM17/J-2/IC	26.05.16	1 nos of Aircraft (Beechcraft 1900 D Airliner)	2014.5	Comments sought from DGCA on 30.5.16.
191.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/182/AM17/J-3/IC	26.05.16	1 nos of Aircraft (Cessna Citation)	3021.75	Comments sought from DGCA on 30.5.16
192.	M/s. Gyrox Aviation Pvt Ltd, New Delhi 01/53/8/825/AM17/G-19/IC	11.11.16	1 nos of Gyroplane	--	Clarification sought form the applicant on 09.11.2016. Reply is awaited from the firm
193.	M/s Srijan Systems Pvt. Ltd, New Delhi 01/53/8/876/AM17/S-70/IC	9.11.16	200 nos of Capa Cartridges and 5 nos of Capa Launcher	.77	Comments sought from DGCA on 11.11.2016
194.	M/s Larsen & Toubro Ltd., Mumbai 01/53/8/162/61/AM17/L-15/IC	15.3.17	1no. of Aircraft :Embrare EMB-135BJ (Legacy 650)	14871.9	Comments sought from DGCA on 20.3.2017
195.	M/s. Dream Mill Cinemas and Entertainment Private Limited, Cochi 01/53/162/Misc/AM18/D-8/IC	22.05.17	One DJI Inspire-2, Filmmaker Drone Model: T650A	1.40	Comments sought from DGCA and MHA on 01.06.2017
196.	M/s. Sanmar Shipping Ltd, Chennai 01/53/8/287/AM18/S-13/IC	13.05.17	1 Aircraft	4053.00	Comments sought from DGCA on 01.06.2017

197.	M/s. Shri A. R. Raja Ranjan, Chennai 01/53/162/Misc/AM18/A-15/IC	12.05.17	1 Drone DJI Inspire 2 Camera	2.01	Comments sought from DGCA & MHA on 30.05.2017
198.	M/s. S.S. Trading Corporation, Delhi 01/53/8/288/AM18/S-12/IC	30.05.17	10000 Nos. of Meteorological Balloons (Weather Balloons	57.41	Comments sought from IMD & DGCA on 30.05.2017
Part-16 Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)					
199.	M/s. I.S. Traders Panchkula (Haryana) 01/53/8/267/AM18/I-6/IC	22.05.17	4000000 pcs. of used jute Bags	524.40	Rejected as the case is not recommended by Ministry of Textiles vide OM No. 15/18/2015-Jute dated 09.06.17
Part-18 Petroleum & Explosives Safety Organization (PESO)					
200.	M/s. Baker Hughes Singapore pte., Navi Mumbai 01/53/8/238/AM18/B-4/IC	17.05.17	Explosives as per Annexure -B"	289.76	Recommended by PESO vide letter No. E-25(38) dated 07.06.17. However, the committee decided to defer the case and to seek utilization details of past licenses issued during the last three years.
201.	M/s. HLS Asia Limited, New Delhi 01/53/290/AM18/H-10/IC	13.05.17	Explosives as per ANF- 2M	403.32	Recommended by PESO vide letter No. E-25(38)60/2016 dated 14.06.17. However, the committee decided to defer the case and to seek utilization details of past licenses issued during the last three years.
202.	M/s. Ideal Detonators Pvt Ltd., Secunderabad 01/53/162/Misc /AM/I-4/IC	03.05.17	20000 Kgs. HMX Shock Tube Standard/NSO 155"	242.96	Comments sought from PESO on 22.05.2017
203.	M/s. Indian Explosives Pvt. Ltd., Kolkata 01/53/162/Misc/AM18/I-7/IC	23.05.17	59200 Pcs. of Detonators	451.32	Comments sought from M/o. P&NG on 01.06.2017
204.	M/s. Indian Explosives Pvt Ltd., Kolkata 01/53/162/Misc/AM18/I-8/IC	23.05.17	67200 Pcs. of i-kon TM Detonator	450.10	Comments sought from PESO on 01.06.2017
Part-19-PHARMA					
205.	M/s Industrial Metal Powders(I) Pvt. Ltd. , Pune 01/53/8/966/AM17/I-40/IC	06.12.16	8nos of TI MGI Titanium Powder 5Kg. Part No. A- 5983-0300	13.55	D/o Pharma vide letter dated 16.02.2017 has sought information from the firm. The reply received from the firm has been forwarded to D/o Pharma on 05.05.17.
206.	M/s. Amway India Enterprise Pvt.Ltd., New Delhi 01/53/8/152/AM18/A-9/IC	02.05.17	60 MT of Fish Lipid Oil	600.00	Comments Sought from D/o Pharma on 16.05.2017
207.	M/s. Ajanta Pharma Ltd, Mumbai 01/53/8/220/AM18/A-14/IC	15.05.17	500 Kgs. of "Chloriodomethane"	42.70	Comments sought from D/o Pharma on 01.06.2017
208.	M/s. Cadila Helthcare Ltd., Ahmedabad 01/53/8/235/AM18/C-4/IC	17.05.17	4500 Kgs. of "Theophylline Anhydrous 200 M"	79.31	Comments sought from D/o Pharma on 01.06.2017
PART-21 Miscellaneous					
209.	M/s. Mukka Sea Food Industries Pvt. Ltd, Bangalore 01/53/8/430/AM17/M-13/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries

					Division.
210.	M/s. Janatha Fish Meal & Oil Products, Udipi 01/53/8/429/AM17/J-8/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
211.	M/s. Insha Traders, Maharajgan(U.P) 01/53/8/680/AM17/I-25/IC	21.09.16	750 MTs of Fresh Ginger	96.79	Comments sought from Agri & Co-operation on 28.09.16
212.	M/s. Janatha Fish Meal & Oil Products, Udipi 01/53/8/700/AM17/J-16/IC	01.09.16	500 MT of Fish Body Oil (Crude)	561	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
213.	M/s. Indian Institute of Science Education and Research, Pune 01/53/8/839/AM17/I-33/IC	20.10.16	200 Tubes/ Vials of Zebrafish Lines (Fertilized eggs)	736.18	Comments sought from D/o Biotechnology on 31.10.16
214.	M/s International Environment Consulting 01/53/8/933/AM17/I-36/IC	01.12.16	1.8 5MBq Cf-252 Fission Foil	5	Confirmation sought from AERB
215.	M/s International Environment Consulting 01/53/8/932/AM17/I-36/IC	01.12.16	1850 MBq(50 mCi) Ge-68 Germanium Chloride Solution	9.00	Confirmation sought from AERB
216.	M/s. Nagory Innovative Arts Pvt. Ltd., Kanpur 01/53/8/981/AM17/N-25/IC	13.12.16	864 nos of Handicraft items	11.84	Comments sought from MSME on 15.12.2016
217.	M/s SulfoZyme Agro (India) Pvt. Ltd, Jamnagar 01/53/8/1102/AM17/S-82/IC	5.1.2017	1000MTs of Brass Dross, 1000MTs of Zinc ash, 600MTs of Slag, Ash residues cont.copper and 300MTS of other alloys(Durid)	650.03	Comments sought from D/o Fertilizers on 25.1.2017
218.	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	D/o AHD&F vide OM dated 06.12.16 has informed that the matter does not come under the purview of D/o AHD&F. D/o AHD&F has suggested to forward the application to Entomology Department of Ministry of Agriculture.
219.	M/s Jasch Industries Ltd. , Delhi 01/53/8/1462/AM18/J-2/IC	28.3.17	5 no. of KR 85 Beta Source 7.4 GBq (200mCi)	4.72	Comments sought from D/o Atomic Energy Regulatory Board as on 26.4.17
220.	M/s Jasch Ltd. , Delhi 01/53/8/1462/AM18/J-1/IC	23.02.17	10 no. of KR 85 Beta Source 7.4 GBq (200mCi)	20.34	Comments sought from D/o Atomic Energy Regulatory Board as on 26.4.17
221.	M/s Naini Tissues Ltd., Kashipur, UK 01/53/8/1384/AM17/N-36/IC	6.3.17	1 no of Radiation source for IQ Total Ash	15.48	Recommended by AERB vide case file no. UK-32253-INST dt.20.11.16. The committee decided to seek original NOC with hologram of AERB from the firm.
222.	M/s Maa Shakti Traders, Bihar 01/53/162/MISC/AM18/M-2/IC	12.5.17	800 MTs of Fresh Ginger	160.0	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 15.5.17
223.	ACB India Limited Gurugram 01/53/8/139/AM18/A-5/IC	28.04.2017	10 Radioisotope and 1 Online Density meter	26.34	The firm has submitted the NOCs issued by AERB vide Document No. 16-NGPROC-152554, 152555, 152556,

					152557, 152558, 152559 dated 28.12.2016. The committee decided to examine the case on file.
224.	M/s. Electronics Corporation of India Limited, New Delhi 01/53/8/206/AM18/E-2/IC	09.05.17	2 Nos. of Vehicle Mounted Jammer Model No. EC-SVJEE-1100	187.92	Comments sought from Cab. Secretariat on 16.05.2017
225.	M/s. Nagory Innovative Arts Pvt. Ltd, Kanpur 01/53/8/25/AM18/N-6/IC	18.05.17	Handicraft Items (as per ANF-2M)	11.84	Comments sought from MSME on 01.06.2017
226.	M/s. Indian Institute of Science Education and Research, Pune 01/53/8/325/AM18/I-12/IC	31.05.17	1000 Nos. of Drosophila Stocks / Lines	2.34	Approved as recommended by D/o Bio-Technology vide Ref No. BT/IL/05/403/2014-PID dated 12.06.2017
RA Pune may issue the import authorization to the applicant for import of 1,000 Nos. of Drosophila Stocks / Lines from Austria for R&D purpose, for a CIF value of Rs.2,34,095/- (Euro 3322.50) subject to the condition that the imported stocks will be used under the supervision of institutional Bio safety Committee (IBSC) of IISER, Pune and research activities on imported stocks will be regularly reported to IBSC, actual user condition besides other usual conditions of import authorisations.					
227.	M/s. Indian Institute of Science Education and Research, Pune 01/53/8/324/AM18/I-11/IC	31.05.17	1000 Nos. of Drosophila Stock /Lines	2.68	Approved as recommended by D/o Bio-Technology vide Ref No. BT/IL/05/403/2014-PID dated 12.06.2017
RA Pune may issue the import authorization to the applicant for import of 1,000 Nos. of Drosophila Stocks / Lines from USA for R&D purpose, for a CIF value of Rs.2,68,295/- (US\$4159.75) subject to the condition that the imported stocks will be used under the supervision of institutional Bio safety Committee (IBSC) of IISER, Pune and research activities on imported stocks will be regularly reported to IBSC, actual user condition besides other usual conditions of import authorisations.					
228.	M/s. Godfrey Phillips India Ltd, New Delhi 01/53/8/302/AM18/G10/IC	24.05.17	99750000 Nos. Tax Stamps	526.68	Comments sought from D/o Economic Affairs on 06.06.2017
229.	M/s. Godfrey Phillips India Ltd, New Delhi 01/53/8/30/AM18/G11/IC	24.05.17	21000000 Nos. Tax Stamps	110.88	Comments sought from D/o Economic Affairs on 06.06.2017